

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/702/TB/2017  
NAME OF THE PETITIONER(S) : JDA CONSULTANCY SERVICES PVT LTD  
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

Rudra Menon	Advocate for Corporate Dept	Rudra Menon
Harshini	Counsel for Applicant	Harshini

**ORDER**

Counsel for both the parties present, submitted that the settlement talks are going on between the parties. They prayed for time to file a Joint Memo of Compromise on behalf of both the parties. Put up on **19.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)